

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s).148-151/2014

ANJUM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THROUGH ITS PRINCIPAL SECRETRY

Respondent(s)

Date : 26-03-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s)

Mr.Raju Ramachandran, Sr.Adv.
Mr.Shakeel Ahmed, Adv.
Ms.Sadiya Shakeel, Adv.
Mr.Adeel Talib, Adv.
Ms.Manjulik Pal, Adv.

For Respondent(s)

Mr.K.K.Tyagi, Adv.
Mr.Iftekhari Ahmed, Adv.
Mr.P.Narasimhan, Adv.

Mr.Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Let a copy of these appeals be served upon learned
standing counsel for the State.

List the matters after two weeks.

(Ashok Raj Singh)
Court Master(Mala Kumari Sharma)
Court Master